

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:6
ANSWERED ON:17.02.2006
LOSSES INCURRED BY BSNL
Chowdhury Shri Adhir Ranjan;Singh Shri Uday

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Bharat Sanchar Nigam Ltd. (BSNL) incurred losses due to the poor quality of the equipment purchased from certain foreign suppliers as reported in the Statesman dated January 23, 2006;
- (b) if so, the facts of the matter reported therein;
- (c) the action taken by the Government against the suppliers for the inferior quality of the equipment supplied;
- (d) the action taken against the officers responsible for their negligence or otherwise; and
- (e) the steps taken to check recurrence of such cases and to ensure quality of the network?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI DAYANIDHI MARAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 6 FOR 17TH FEBRUARY, 2006 REGARDING LOSSES INCURRED BY BSNL.

(a) & (b) No, Sir. While the equipment supplied is not of inferior quality, certain inter-working problems were experienced while integrating with the existing network, which is generally experienced in a multi-vendor environment.

(c) & (d) Do not arise in view of (a) & (b) above.

(e) BSNL has stringent quality control mechanism already in place to ensure that only quality equipments are inducted in the network, which includes quality test of indigenous equipment in the factory premises, validating the imported equipments in field and acceptance testing of all the elements which are inducted in the network.